

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD**

**CP/21/28/2018**

**Date of Order : 14.06.2018**

in

**OA/21/1131/2015**

Between :

Binod Kumar Singh,  
S/o. Vibhuti Chaudhary,  
Aged about 35 years,  
Occ: Station Master,  
Chitayala Railway Station,  
S.C. Railway, Nalgonda District.

... Petitioner

**And**

1. Sri Vinod Kumar Yadav,  
General Manager, S.C. Railway,  
Rail Nilayam, Secunderabad.
2. Sri N.V. Ramana Reddy,  
General Manager (Personnel),  
South Central Railway,  
Rail Nilayam, Secunderabad.
3. Sri D.K. Gayen,  
General Manager,  
East Central Railways, Hazipur,  
Bihar.
4. Sri V.G. Bhooma,  
Divisional Railway Manager (Personnel),  
South Central Railway,  
Guntur Division,  
Guntur District.

... Respondents

Counsel for the Applicant

... Mr. M. R. Tagore

Counsel for the Respondents

... Mrs. Shyama Sundari,

***CORAM:***

Hon'ble Mr.Justice R.Kantha Rao	... Judl. Member
Hon'ble Mrs. Minnie Mathew	... Admn. Member

***ORAL ORDER***

***{ As per Hon'ble Mr.Justice R.Kantha Rao, Judl. Member }***

Both side learned counsel present.

2. It is submitted by both the learned counsel that the order, against which the Contempt Petition is filed, has been complied. Hence, the Contempt Petition is closed.

***(MINNIE MATHEW)***  
***ADMN. MEMBER***

***(JUSTICE R. KANTHA RAO)***  
***JUDL. MEMBER***

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